

1	2	3	4
3	INDORE	100 KW MEDIUM WAVE	6-6-1976
4	CHHATTARPUR	20 KW MEDIUM WAVE	7-8-1976
5	VISHAKHAPATNAM	100 KW MEDIUM WAVE	29-8-1976
6	AURANGABAD	1 KW MEDIUM WAVE	19-9-1976
7	BARODA	1 KW MEDIUM WAVE	13-11-1976
8	MANGALORE/UDIPI	1 KW MEDIUM WAVE 20 KW MEDIUM WAVE	11-12-1976
9	AMBIKAPUR	20 KW MEDIUM WAVE	26-12-1976
10	JALGAON	20 KW MEDIUM WAVE	16-10-1976
11	RATNAGIRI	20 KW MEDIUM WAVE	30-1-1977
12	JAGDALPUR	20 KW MEDIUM WAVE	22-1-1977
13	REWA	20 KW MEDIUM WAVE	2-10-1977
14	NAZIBABAD	100 KW MEDIUM WAVE	27-1-1978
15	AIZAWAL	20 KW MEDIUM WAVE	30-9-1979
16	SURATGARH	10 KW MEDIUM WAVE	23-2-1981
17	SRINAGAR	2 x 100 KW MW	6-10-1981
18	GANGTOK	10 KW MEDIUM WAVE	1-10-1982

Appointment of Auditors by Government Companies

2549. SHRI RAMAVATAR SHASTRI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether in appointment of auditors for Government Companies, local firms of Chartered Accountants are given priority; and

(b) names of Chartered Accountants' firms which were appointed auditors from outside Bihar for the Government Companies in Bihar in the last three years, with names of respective companies?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD): (a) Under sub-section (2) of section 619 of the Companies Act, 1956, the auditor of a Government company is appointed/re-appointed on the advice of the Comptroller and Auditor

General of India. Depending on the availability of experience, expertise and manpower of the firms of Chartered Accountants and the size of the Government company whose audit is to be done, local firms of Chartered Accountants are given priority.

(b) The names of Chartered Accountants firms who were appointed auditors from outside Bihar for the Government companies having registered office in Bihar during the last three years viz. 1980, 1981 and 1982 are laid on the Table of the House. [Placed in Parliament Library. See No. LT-6089/83].

देश में अनुसूचित जाति/अनुसूचित जनजाति के एडवोकेटों की संख्या

2550. श्री राम विलास पासवान: क्या विधि, न्याय और कम्पनीकार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में विभिन्न न्यायालयों में एडवोकेटों की कुल संख्या कितनी है ; और